## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI O R D E R

In partial modification of this office order No. 93607-682/F.1(3)/Gaz/2023, dated 19.12.2023, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts, mentioned in Column No.1, with immediate effect:-

S. No	Name of Judicial Officer (Column No.1)	1st Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Vacant Court of Sh. Sanjeev Kumar -II, Spl.Judge (NDPS)-02	Ms. Ekta Gauba Maan, Spl. Judge (NDPS)-01	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)
2	Vacant Court of Sh. Vikrant Vaid, Spl.Judge (Electricity Court-01)	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)	Ms. Ekta Gauba Maan, Spl. Judge (NDPS)-01

(SANJAY GARG-I)
Principal District & Sessions Judge (HQs)
Delhi

## No. 28995-29013 /F.1(3)/Gaz/2024

Copy forwarded for information & necessary action to : -

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Officers concerned.
- 3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
- 4. The AO(J)/AO/Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch ,(Central), Facilitation Centre, Tis Hazari Courts, Delhi.
- 5. The P.S./Reader to the undersigned.
- 6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 7. The In-Charge, Lock-up, Tis Hazari Courts, Deli.
- 8. The Website Committee, Tis Hazari Court, Delhi.
- 9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi